

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

FOR ORDER

C.P (IB) No 240/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.Vijayaraghavan

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> May, 2017, 10.30 A.M**


Name of the Company		West Bengal Essential Commodities Supply Corporation Ltd	
Under Section		7	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	CS Mahua Singh, ACS	on behalf of the Applicant Company	 29/5/17
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**ORDER**

Ld. Pr. CS on behalf of the applicant company is present.

Order pronounced. Certified copy of the order may be issued,  
if applied for, upon compliance of all requisite formalities.

  
(S. Vijayaraghavan)  
Member (T)

  
(Vijai Pratap Singh)  
Member (J)